

ग्राम, प्याज और आलुओं के निर्यात पर प्रतिबन्ध

6351. श्री राम लाल राही : क्या बाणिज्य तथा नागरिक पूर्ति और सहकारिता मन्त्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष विदेशों का ग्राम के निर्यात पर प्रतिबन्ध लगाये जाने के कारण विदेशी मुद्रा की कितनी हानि हुई है और प्रतिबन्ध लगाये जाने के क्या कारण हैं; और

(ख) क्या प्याज और आलू के उत्पादकों पर इन दस्तुनों के निर्यात पर प्रतिबन्ध लगाये जाने का कुप्रभाव पड़ा है और इन उत्पादों के मूल्य भी गिर गये हैं ?

बाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री (श्री मोहन धारिया) : (क) ग्रामों के निर्यात पर रोक नहीं लगाई गई है।

(ख) प्रतिबन्ध लगाने समय, यह मुनि-षिक्त करने के लिए ध्यान रखा जाता है कि उपजकर्ताओं तथा घरेलू उपभोक्तार्यों के हितों के संरक्षण के बीच सन्तुलन बना रहे।

**A. P. Automobile Tyres and Tubes Project**

6352. SHRI M. SATYANARAYANA RAO : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state

(a) the reasons why the Industrial Development Bank of India had not taken up appraisal of the Andhra Pradesh Automobile Tyres and Tubes Project for which a letter of intent was issued in 1971-72 and subsequently converted into an industrial licence ;

(b) whether the decision taken by Government earlier not to take up proposals from the private sector was reversed; and

(c) whether as a result thereof progress in regard to the Andhra Pradesh Automobile Tyres and Tubes Project had been delayed ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) to (c). The Industrial Development Bank of India (IDBI) has been considering requests for assistance for setting up new tyre and tube projects keeping in view the overall condition of the tyre industry in India. IDBI has decided that for the present taking into account the condition of the tyre industry and the likely increase in demand during the next few years there did not appear to be enough scope for setting up new units at this stage. The IDBI has accordingly come to the conclusion that it is not in a position at present to take up consideration of the Andhra Pradesh Automobile Tyres and Tubes projects.

The IDBI has been advised by Government in May, 1977 that in considering marginal increase in demand in future the claims of new projects as well as of substantial expansion of existing projects could both be taken into account, depending on the relative economic merits of the proposals.

**Export of Iron Ore (Raw)**

6353. SHRI DRONAMARAJU SATYANARAYANA : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether India is incurring a loss in exporting iron ore (raw) through the agency of Multinational Companies ; and

(b) whether the country is getting 30 to 40 dollars per ton less than the prices prevailing in world market ;

(c) the extent of loss incurred during the last three years in the export of iron ore (raw) ; and

(d) the steps proposed to be taken to remedy the situation ?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) :

(a) No, Sir. India is not incurring any overall loss in the export of iron ore. India does not export iron ore through any agency of the multinational companies.

(b) No, Sir.

(c) and (d). Do not arise.

**World Bank Assistance for Development Projects**

6354. SHRI BIJOY SINGH NAHAR : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) the estimated amount of World Bank's assistance to India for development projects during the current financial year .